

From

**The District & Sessions Judge (HQs)**  
Tis Hazari Courts,  
Delhi.

To

**The Registrar General,**  
High Court of Delhi,  
New Delhi.

No. 1299 /SV/RC/Gaz/2019 Dated : 28 MAY 2019

**Sub : Detention of Rent Controller/ Additional Rent Controller during Summer Vacation of 2019.**

Sir,

I am to inform that the following Rent Controller/Additional Rent Controllers in Central District, Tis Hazari Courts, Delhi are available during Summer Vacation of 2019 to look after the urgent work of Central District under the Delhi Rent Control Act, 1958 on the dates as mentioned below :

S.No	Name of Judicial Officers	Period of Detention	District
1	Sh. Prashant Sharma, SCJ-cum-RC	15.06.2019 to 18.06.2019	Central
2	Sh. G.S. Nagar, ARC/ACJ	24.06.2019 to 26.06.2019	Central
3	Sh. Shirish Aggarwal, ARC	10.06.2019 to 14.06.2019	Central
4	Ms. Susheel Bala Dagar, ARC	27.06.2019 to 29.06.2019	Central
5	Sh. Puneet Pahwa, ARC	19.06.2019 to 22.06.2019	Central

Yours faithfully

28.5.19  
**(GIRISH KATHPALIA)**

District & Sessions Judge (HQs)  
Delhi

No. 49558-587 /SV/RC/Gaz/2019 Dated : 28 MAY 2019

**Sub:-Detention of RC/ARC during summer Vacation 2019.**

Copy forwarded for information & necessary action to :

1. The Officers Concerned.
2. The Sr. AO(J), Admn. Branch (I,II&III)(Central) Tis Hazari Courts, Delhi with the direction to detain the required staff of the Judicial Officers as mentioned above during the summer vacations, 2019.
3. The Sr. AO(J), Pool Car, Tis Hazari Courts, Delhi with the direction to detain the drivers of the above mentioned Judicial Officers, if such request is received.
4. The Sr. AO(J)/DDO/Branch In-charge, General Branch, Filing Section, Facilitation Centre Care Taking Branch, Accounts Branch (Central), Tis Hazari Court, Delhi.
5. The PS/Reader to undersigned.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

District & Sessions Judge (HQs)  
Delhi